

**GOVERNMENT OF INDIA  
PANCHAYATI RAJ  
LOK SABHA**

UNSTARRED QUESTION NO:3097  
ANSWERED ON:31.07.2014  
ROLE OF SARPANCHS IN DEVELOPMENT PLAN  
Ranjan (Pappu Yadav) Shri Rajesh

**Will the Minister of PANCHAYATI RAJ be pleased to state:**

- (a) whether the Government has included/consulted panchs and sarpanchs in formulation and implementation of development plans at ground level for ensuring their active participation;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

**Answer**

MINISTER OF STATE FOR PANCHAYATI RAJ (SHRI UPENDRA KUSHWAHA)

(a) to (b): The Ministry of Panchayati Raj implements District Component of Backward Regions Grant Fund (BRGF) Programme through Panchayati Raj Institutions in the 272 backward districts of the country. For effective formulation and implementation of development plans at grassroots level, the Annual Action Plans reflecting the development activities to be taken up are prepared at the Panchayat level by the elected representatives of Gram Panchayat in consultation with the Gram Sabha. The list of activities undertaken under BRGF Programme during the preceding year is to be voluntarily disclosed before the Gram Sabha and the Annual Action Plan is to be discussed and ratified in the Gram Sabha. The Annual Action Plans prepared by the concerned Panchayats in a District are consolidated by the District Planning Committee and received in this Ministry through the State Government for release of funds under the Programme.

(c) Does not arise in view of reply to (a) to (b) above.